

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 3565 of 2021**

Shankar Ram

... .. **Petitioner**

Versus

The State of Jharkhand

... .. **Opposite Party**

**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing**

For the Petitioner : Mr. Suraj Kishore Prasad, Advocate

For the State : Ms. Priya Shrestha, Spl. P.P.

02/13.04.2021 Mr. Suraj Kishore Prasad, learned counsel for the petitioner seeks permission to withdraw this application. Ms. Priya Shrestha, learned Spl. P.P. does not have any objection.

Permission is accorded.

This application stands dismissed as withdrawn.

(R. Mukhopadhyay, J.)

Alok/-